

(c) the action the Ministry has taken or will take for this gross negligence by the college and by when?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) : (a) and (b) According to the information furnished by the University of Delhi, the police and the wild life officials have seized from the laboratory of Acharya Narendra Dev College specimen of 16 preserved animals and 8 live frogs in the presence of activists of the People for Animals (PFA).

(c) The University of Delhi, *vide* its circulars dated 13th December, 2010 and 1st March, 2012, circulated the guidelines received from the Ministry of Environment and Forests, Government of India to all its colleges to prohibit the use of species listed in the Wild Life Protection Act, 1972. An FIR has also been registered against the college under the provisions of the Wild Life Protection Act, 1972.

#### **Foreign universities and educational institutions**

3210. SHRI ANIL MADHAV DAVE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Foreign Direct Investment (FDI) has been permitted in higher education sector;

(b) if so, the details thereof;

(c) how much foreign investment has been made in the last two years;

(d) the percentage of total investment utilised for research purposes in the institutions; and

(e) the details of foreign institutions and universities / institutions established by foreigners in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) : (a) and (b) Yes, Sir. The Government has allowed Foreign Direct Investment (FDI) up to 100% under automatic route in the Education Sector subject to applicable laws / sectoral rules / regulation / security conditions. As per the sectoral policy, Education is a not-for-profit activity in India. Educational institutions can be set up by Trusts, Societies or Section - 25 companies and may generate a reasonable surplus, which has to be utilised only for the improvement of education and infrastructure in the institution.

(c) and (d) As per information supplied by the Department of Industrial Policy and Promotion (DIPP), Ministry of Commerce, FDI in 2010-11 was Rs. 173.24 crores and in 2011-12 (upto February) was Rs. 447.30 crores. It is not possible to calculate

the specific percentage spent on research purposes alone, since no such break-up is provided by the investors or by the institutions.

(e) No approval has been granted to any foreign universities /Institutions to be established by foreigners in the country so far. However as informed by All India Council for Technical Education (AICTE), 08 Indian technical institutions have been granted permission to start collaborative programmes.

#### **Establishment of IIT in Kerala**

3211. PROF. P.J. KURIEN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is planning to establish more IITs in the country and if so, the details thereof;

(b) whether Government has received any proposal from the State Government of Kerala for establishing a new IIT in the State;

(c) if so, the details thereof and the reaction thereto; and

(d) the time-frame by which Government proposes to establish the new IIT in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) A number of State Governments, including the Government of Kerala, have requested for setting up of an Indian Institute of Technology (IIT) in their respective States. Based on the recommendations of the Scientific Advisory Council to the Prime Minister (SAC-PM) and also having regard to the regional imbalance, the Government has, during the XI Five Year Plan, established eight new IITs in the States at Andhra Pradesh, Bihar, Rajasthan, Orissa, Madhya Pradesh, Punjab, Gujarat and Himachal Pradesh. At present, there is no proposal to establish an IIT in Kerala or elsewhere and any proposal in this regard has to await the approval of XII Five Year Plan by the National Development Council.

#### **Institutions funded by ICSSR**

3212. DR. PRABHAKARKORE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that many institutions are funded through ICSSR;

(b) if so, the details of these institutions;

(c) whether there is any effective supervisory mechanism in place to review the functions of these institutions;